

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.224  
C.P. (IB)/171(AHM)2023

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

STATE BANK OF INDIA  
VS

ALIBEN SHAMLABHAI MOVANIYA

.....Applicant

.....Respondent

**Order delivered on 14/12/2023**

**Coram:**

Mrs. Chitra Hankare, Hon'ble Member(J)  
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Biju A. Nair, Advocate  
For the RP : Mr. Saurabh Rachchh, Advocate  
For the Personal Guarantor : Mr. Monaal Davawala, Advocate

**ORDER**

Ld. Counsel for the applicant submitted that he has not received copy of the report. Resolution Professional is directed to serve copy of the report to the applicant and to the personal guarantor. Applicant is directed to serve copy of the application to the personal guarantor.

Ld. Counsel for the Resolution Professional submitted that he will file report by way of IA today.

List the matter on 20.12.2023

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**